

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 14**  
TO BE ANSWERED ON 25.11.2024

**Forest Conservation**

14. SHRI JUGAL KISHORE:  
SHRI JASWANTSINH SUMANBHAI BHABHOR:  
SHRI CHINTAMANI MAHARAJ:  
SHRI NABA CHARAN MAJHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of total area of land covered by forests, trees and mangroves, State-wise;
- (b) the details of the steps taken and the schemes being implemented by the Government to increase forest and tree cover as well as to protect mangroves and wetlands across the country, particularly in Dahod, Gujarat; and
- (c) the details of various schemes being implemented by the Government in this regard along with the budgetary allocations made for the same, State-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a) Forest Survey of India (FSI), Dehradun, an organization under the Ministry, carries out the assessment of forest and tree cover of the country biennially and the findings are published in the India State of Forest Report (ISFR). As per the ISFR 2021, the State-wise details of forest cover, tree cover and mangrove cover of the country is given in **Annexure I**.
- (b) The Protection and management of forests is primarily the responsibility of the concerned State Government/UT Administration. To protect forest and tree cover, appropriate legal provisions are there in the Indian Forest Act, 1927, the Wild Life (Protection) Act, 1972 and the Local Forest Acts/Rules.

Further, to increase the forest and tree cover, the Central Government provides financial support to the States and Union Territories (UTs) under various schemes and programmes such as National Mission for a Green India (GIM), Development of Wildlife Habitats, Compensatory Afforestation Fund Management and Planning Authority (CAMPA), Nagar Van Yojana, Mangrove Initiative for Shoreline Habitats & Tangible Incomes (MISHTI), etc.

The Government has taken a number of steps to protect the mangrove in coastal States/Union Territories through regulatory measures which includes the

provisions for protection under the Coastal Regulation Zone (CRZ) Notification (2019); the Environment (Protection) Act, 1986; the Wild Life (Protection) Act, 1972; the Indian Forest Act, 1927 and Local Forest Acts; the Biological Diversity Act, 2002; and rules under these Acts as amended from time to time. Further, the Government has also notified Wetlands (Conservation and Management) Rules, 2017 under the provisions of the Environment (Protection) Act, 1986 as regulatory framework for conservation and management of wetlands across the country to conserve, manage and maintain the ecological character of the wetlands.

As per information received from Forest Department, Government of Gujarat, a financial allocation to the tune of Rs.68.25 Crores has been made for Dahod District of Gujarat for taking various forestry activities. The scheme wise details of financial allocation for Dahod District is given in **Annexure II**.

(c) The State-wise details of funds approved/released under the various schemes supported by the Government is given in **Annexure III(a), III(b), III(c), III(d) and III(e)**.

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**Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 14  
due for answer on 25.11.2024 regarding 'Forest Conservation'**

**States/UTs wise details of Forest Cover, Tree Cover and Mangrove Cover as per ISFR  
2021**

(Area in square kilometre)

Sl. No.	States/UTs	Forest Cover	Tree Cover	Mangrove Cover#
1	Andhra Pradesh	29,784	4,679	405
2	Arunachal Pradesh	66,431	1,001	-
3	Assam	28,312	1,630	-
4	Bihar	7,381	2,341	-
5	Chhattisgarh	55,717	5,355	-
6	Delhi	195	147	-
7	Goa	2,244	244	27
8	Gujarat	14,926	5,489	1,175
9	Haryana	1,603	1,425	-
10	Himachal Pradesh	15,443	675	-
11	Jammu & Kashmir	21,387	2,867	-
12	Jharkhand	23,721	7,494	-
13	Karnataka	38,730	2,820	13
14	Kerala	21,253	8,054	9
15	Madhya Pradesh	77,493	12,108	-
16	Maharashtra	50,798	169	324
17	Manipur	16,598	698	-
18	Meghalaya	17,046	444	-
19	Mizoram	17,820	365	-
20	Nagaland	12,251	5,004	-
21	Odisha	52,156	1,138	259
22	Punjab	1,847	8,733	-
23	Rajasthan	16,655	39	-
24	Sikkim	3,341	4,424	-
25	Tamil Nadu	26,419	2,848	45
26	Telangana	21,214	228	-
27	Tripura	7,722	7,421	-
28	Uttar Pradesh	14,818	1,001	-
29	Uttarakhand	24,305	2,349	-
30	West Bengal	16,832	23	2,114
31	A&N Islands	6,744	15	616
32	Chandigarh	22.88	32	-
33	Dadra & Nagar Haveli and Daman & Diu	227.75	3,511	3
34	Ladakh	2,272	954	-
35	Lakshadweep	27.10	0.05	-
36	Puducherry	53.30	23	2
	<b>Grand Total</b>	<b>7,13,789</b>	<b>95,748</b>	<b>4,992</b>

# States/UTs with mangrove cover.

**Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 14 due for answer on 25.11.2024 regarding 'Forest Conservation'**

**Details of major schemes under implementation in Gujarat State including in Dahod District of Gujarat**

**(Rupees in Crore)**

<b>Name of Scheme</b>	<b>Financial Allocation for Gujarat</b>	<b>Financial Allocation for Dahod District</b>
Forest Management and Development	436.70	21.98
Grass Development Project	62.00	5.39
CAMPA	246.73	11.18
Social Forestry Schemes	530.09	29.70
MISHTI Project	49.37	0.00*
<b>Total</b>	<b>1324.89</b>	<b>68.25</b>

\* Dahod is a land lock area. So there is no target under MISHTI project.

**Annexure III (a)**

**Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 14  
due for answer on 25.11.2024 regarding 'Forest Conservation'**

**Details of funds allocated/released to the States/UTs under National Mission for a Green  
India(GIM)**

<b>Sl. No.</b>	<b>States</b>	<b>Total amount allocated/ released in the FY 2024-25 (Rs. In Crores)</b>
<b>1</b>	Haryana	12.19
<b>2</b>	Jammu & Kashmir	4.50
<b>3</b>	Karnataka	4.99
<b>4</b>	Madhya Pradesh	23.61
<b>5</b>	Sikkim	12.24
<b>6</b>	Uttarakhand	25.16
	<b>Total</b>	<b>82.70</b>

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 14 due for answer on 25.11.2024 regarding 'Forest Conservation'

**Details of funds released to State/ UT Governments under Central Sponsored Scheme - 'Development of Wildlife Habitats'**

(Rupees in Lakhs)

S.No.	Name of States/UTs	Year 2024-25
1	A& N Islands	0
2	Andhra Pradesh	0
3	Arunachal Pradesh	696.546
4	Assam	1234.4652
5	Bihar	0
6	Chandigarh	0
7	Chhattisgarh	135.5825
8	Goa	66.44425
9	Gujarat	0
10	Haryana	116.4861
11	Himachal Pradesh	172.31067
12	Jammu & Kashmir	73.97099
13	Jharkhand	71.93619
14	Karnataka	800.8251
15	Kerala	356.13915
16	Madhya Pradesh	486.77709
17	Maharashtra	0
18	Manipur	390.593805
19	Meghalaya	389.5938
20	Mizoram	344.3258
21	Nagaland	1044.063
22	Odisha	882.5023
23	Rajasthan	0
24	Sikkim	221.17
25	Tamil Nadu	661.7872
26	Telangana	0
27	Uttar Pradesh	393.86725
28	Uttarakhand	652.247066
29	West Bengal	0
30	Puducherry	0
31	Lakshadweep	108.5925
32	Delhi	0
33	Tripura	0
34	Ladakh UT	0
	<b>Grand Total</b>	<b>9300.655961</b>

**Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 14  
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**Details of funds approved in Annual Plan of Operations of States/UTs by National  
Authority under CAMPA**

**(Rs in Crores)**

<b>Sl. No.</b>	<b>Name of State/UT</b>	<b>Year 2024-25</b>
1	Andaman & Nicobar	5.59
2	Arunachal Pradesh	12.63
3	Andhra Pradesh	13.59
4	Assam	0.37
5	Bihar	5.495
6	Chandigarh	NIL
7	Chhattisgarh	19.74
8	Delhi	6.56
9	Goa	3.691
10	Gujarat	18.93
11	Haryana	39.57
12	Himachal Pradesh	6.27
13	Jammu & Kashmir	3.31
14	Jharkhand	11.498
15	Karnataka	23.87
16	Kerala	2.3116
17	Madhya Pradesh	6.94
18	Maharashtra	12.24
19	Manipur	NIL
20	Meghalaya	0.77
21	Mizoram	0.86
22	Ladakh	NIL
23	Odisha	70.18
24	Punjab	43.65
25	Rajasthan	15.7756
26	Sikkim	6.66
27	Tamil Nadu	8.396
28	Telangana	59.34
29	Tripura	2.4
30	Uttar Pradesh	19.0034
31	Uttarakhand	6.76
32	West Bengal	1.96
	<b>Total</b>	<b>428.36</b>

Annexure III (d)

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 14  
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Details of funds released to State/ UT Governments under Nagar Van Yojana

(Rs. in lakh)

S.No.	Name of State/UT	Year 2024-25
1.	Andhra Pradesh	3604.55
2.	Arunachal Pradesh	24.00
3.	Gujarat	79.50
4.	Jammu and Kashmir	658.330
5.	Karnataka	1598.65
6.	Madhya Pradesh	3260.97
7.	Rajasthan	914.95
8.	Sikkim	279.43
9.	Telangana	1890.00
10.	Uttar Pradesh	831.60
	<b>Total</b>	<b>13141.99</b>



**Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 14 due for answer on 25.11.2024 regarding 'Forest Conservation'**

**Details of funds released/allocated to State under MISHTI through National CAMPA\***

<b>Sl. No.</b>	<b>States</b>	<b>Total funds released/allocated in the FY 2024-25 (Rs. in Crores)</b>
1	Andhra Pradesh	4.71
2	Odisha	0.70
	<b>Total</b>	<b>5.41</b>

\* There is sufficient provision of funds in National Authority CAMPA for MISHTI program. The funds have been released to States/UTs as and when the projects received from concerned States/UTs.

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